

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6741/2009

(From the judgement and order dated 02/07/2007 in ITA No. 1232/2006  
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

C.I.T., AHMEDABAD

Petitioner(s)

VERSUS

SHAILESH P.SHAH

Respondent(s)

(Office Report on Default )

Date: 10/05/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI  
(IN CHAMBERS)

For Petitioner(s) Mr. Yatinder Choudhary, Adv. For  
Mr. B.V. Balaram Das, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

One weeks' more time is granted to Counsel for  
the Petitioner for filing spare copy to effect fresh  
service on sole respondent.

(Ravi Arora)  
Sr. P.A.

(P.S.N. Murthy)  
Court Master